

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 29, 2006

No. 123 /DR(S)/2006

Sri **Yash Pal Singh**, Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge/ Special Judge, Azamgarh vice Sri Babu Lal Yadav.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Azamgarh against the special court created for trying cases under the said Act.

No. 124 /DR(S)/2006

Sri **Babu Lal Yadav**, Special Judge/ Additional District & Sessions Judge, Azamgarh is appointed as Officer on Special Duty(Classification), High Court, Allahabad in terms of G.O. No. 1361/VII-Nyay-1-94-82/94 dated 4.6.1994 read with G.O. No. 2439/VII-Nyay-1-94-82/94 dated 12.10.1994.

No. 125 /DR(S)/2006

Sri **Shyam Lal-I**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge/ Special Judge, Mathura vice Sri Brij Raj Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mathura against the special court created for trying cases under the said Act.

No. 126 /DR(S)/2006

Sri **Brij Raj Singh**, Special Judge/ Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Mathura.

No. 127 /DR(S)/2006

Sri **Surendra Vikram Singh Rathore**, Additional District & Sessions Judge, Mathura is appointed as Officer on Special Duty(Enquiry), High Court of Judicature at Allahabad vice Sri Naresh Singh in terms of G.O. No. 1504/VII-Nyay-1-94 dated 1.8.94

No. 128 /DR(S)/2006

On reversion to the regular line Sri **Naresh Singh**, Officer on Special Duty(Enquiry), High Court of Judicature at Allahabad to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Saeed-Uz-Zaman Siddiqui.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Budaun in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 129 /DR(S)/2006

Sri **Saeed-Uz-Zaman Siddiqui**, Special Judge/ Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Amar Nath Upadhyay.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 130 /DR(S)/2006

Sri **Amar Nath Upadhyay**, Special Judge/ Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Dinesh Kumar(Srivastava).

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 131 /DR(S)/2006

Sri **Dinesh Kumar(Srivastava)**, Special Judge/ Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge, Budaun.

BY ORDER OF THE COURT

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 89 / DR (S)/ 2006, Dated: Allahabad: May 29, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Vidhiparamarshi Evam Vidhai Vibhag, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

7. Sri **Naresh Singh**, Officer on Special Duty (Enquiry), High Court of Judicature at Allahabad.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

8. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Accounts), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.

14. The Deputy Registrar (G), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin. C Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**